

1st INSURANCE LOK ADALAT (VIRTUAL)
Saturday The 26th September 2020
BENCH NO. 1
NYAYA SADAN, JHALSA
AT 11:00 AM

Lok Adalat

1	MA/189/2013	THE REGIONAL COMMISSIONER NOW KNOWN AS REGIONAL DIRECTOR AND ORS vs SRI BHOLA PANDIT AND ANR	RAJAN RAJ MR.ASHUTOSH ANAND	SHAILESH UTTAM KR DAS
IA NO, 5894/2013 (For Misc.)				
EMPLOYEE'S STATE INSURANCE ACT 1948				
2	MA/265/2013	ORIENTAL INSURANCE COMPANY LTD REPRESENTED THROUGH ITS SR DIVISIONAL MANAGER vs MANOHAR LAL DEOGAM AND ORS	GANESH C. JHA	AMIT KR VERMA RANJAN KUMAR KAUSTAV PANDA AJAY KUMAR SAH ARPAN MISHRA
MOTOR VEHICLES ACT, 1988				
3	MA/344/2013	MARTHA DUNG DUNG ALIAS MARTHA SORENG vs OBED BAA AND ANR	PANKAJ KUMAR THANKACHAN P.V.	MANISH KUMAR AMIT MISHRA
IA NO, 581/2014 (For LIMITATION)				
MOTOR VEHICLES ACT, 1988				
4	MA/63/2014	MD JAVED AND ORS vs SRI UMA SHANKER SAO AND ANR	VIJAY KUMAR SHARMA	NAWIN KUMAR MANISH KUMAR AMIT MISHRA ARVIND PRAJAPATI BINOD KR DUBEY
MOTOR VEHICLES ACT, 1988				
5	MA/200/2014	CHAITA URAON ALIAS CHAITU URAON AND ANR vs MD JAMALUDDIN ANSARI AND ANR	VIJAY KUMAR SHARMA	MANISH KUMAR AMIT MISHRA
MOTOR VEHICLES ACT, 1988				
6	MA/403/2014	RELIANCE GENERAL INSURANCE CO LTD THROUGH ITS CENTRE MANAGER SRI SOURAV BANERJEE vs JAIPATI RAM AND ANR	AMIT KUMAR DAS ANJANI KUMAR CHANDRAJIT MUKHERJEE MANISH KUMAR SINGH SHRUTI SHRESTHA	
IA NO, 65/2015 (For LIMITATION)				
MOTOR VEHICLES ACT, 1988				
7	MA/440/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS REGIONAL LEGAL MANAGER SHRI ABHISHEK DUBEY vs KIRAN KUMARI AND ORS	AMIT KUMAR DAS ANJANI KUMAR CHANDRAJIT MUKHERJEE SHRUTI SHRESTHA	RAJESH KUMAR AMRITANSH VATS ABHINESH KUMAR RAJIV ANAND
IA NO, 642/2020 (For LIMITATION)				
MOTOR VEHICLES ACT, 1988				
8	MA/441/2014	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS REGIONAL LEGAL MANAGER SHRI ABHISHEK DUBEY vs RITA JHA AND ORS	AMIT KUMAR DAS ANJANI KUMAR CHANDRAJIT MUKHERJEE SHRUTI SHRESTHA	RINKY JHA
MOTOR VEHICLES ACT, 1988				
9	MA/36/2015	RELIANCE GENERAL INSURANCE CO LTD THROUGH ITS BRANCH MANAGER SRI PANKAJ KUMAR SINGH vs SHEKH AMINA AND ORS	CHANDRAJIT MUKHERJEE ANJANI KUMAR SHRUTI SHRESTHA	APURV SHEKHAR SINHA
MOTOR VEHICLES ACT, 1988				

10	MA/219/2015	MRS GEETA SINGH AND ORS vs SAROJ DEVI AND ORS	YADU NANDAN MISHRA (ROHIT) SANJAY KUMAR SINGH	MANISH KUMAR AMIT MISHRA
IA NO, 2854/2015 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
11	MA/247/2015	RELIANCE GENERAL INSURANCE CO LTD THROUGH ITS BRANCH MANAGER SRI PANKAJ KUMAR SINGH vs SARJU KUMBHKAR ALIAS SARJU KUMHAR AND ORS	CHANDRAJIT MUKHERJEE JYOTI NAYAN SHRUTI SHRESTHA	OM PRAKASH SINGH NIRANJAN SINGH
IA NO, 3798/2015 (For LIMITATION), 5272/2016 (For STAY OF PROCEEDINGS) MOTOR VEHICLES ACT, 1988				
12	MA/389/2015	THE ORIENTAL INSURANCE COMPANY LTD REPRESENTED THR ITS SR DIVISIONAL MANAGER vs MOHAN ORAON AND ANR	GANESH C. JHA	SUSHANT KR GANJHU ARUN KUMAR
IA NO, 4580/2015 (For Misc.) MOTOR VEHICLES ACT 1939				
13	MA/391/2015	PRABAL KUMAR GUPTA vs NATIONAL INSURANCE CO LTD AND ORS	CHANDRA S. SINGH SRIJIT CHOUDHARY	AMRESH KUMAR MANISH KUMAR ANAND PRAKASH
IA NO, 4593/2015 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
14	MA/535/2015	THE BRANCH MANAGER FUTURE GENERAL INDIA INSURANCE CO LTD THROUGH ITS ASSISTANT MANAGER LEGAL CLAIMS vs SHEELA DAS AND ORS	MR.ASHUTOSH ANAND	
MOTOR VEHICLES ACT, 1988				
15	MA/561/2015	ROYAL SUNDARAM ALLIANCE INSURANCE CO LTD THROUGH ITS HEAD LEGAL AND TP CLAIMS S SRINIVASAN vs BASHANTI GHOSH AND ORS	MR.ASHUTOSH ANAND	
IA NO, 4707/2019 (For LIMITATION) WORKMEN'S COMPENSATION ACT, 1923				
16	MA/20/2016	ROSHAN ARA BEGAM AND ORS vs THE ORIENTAL INSURANCE COMPANY LTD THROUGH THE DIVISIONAL MANAGER AND ORS	RAJIV ANAND Kumar Gaurav	GAUTAM KUMAR SANDIP KR. BURNWAL MANISH KUMAR BIRAT KUMAR AMIT MISHRA RUKMINI KUMARI
MOTOR VEHICLES ACT, 1988				

1st INSURANCE LOK ADALAT (VIRTUAL)
Saturday The 26th September 2020
BENCH NO. 2
NYAYA SADAN, JHALSA
AT 11:00 AM

Lok Adalat

1	MA/78/2016	MS IFFCO TOKIO GENERAL INSURANCE CO THROUGH ITS VICE PRESIDENT MR SAIKAT SARKAR vs ABDUL MOTALLIB AND ORS	MR.ASHUTOSH ANAND	
	IA NO, 4105/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
2	MA/131/2016	THE BRANCH MANAGER THE ORIENTAL INSURANCE COMPANY LTD REPRR THE ITS SR DIVISIONAL MANAGER vs MAHESHWARI BARAKIN AND ORS	GANESH C. JHA	
	IA NO, 1394/2016 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
3	MA/248/2016	ANITA DEVI AND ORS vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
wt4	MA/249/2016	VEENA DEVI AND ORS vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt5	MA/250/2016	SITAPATI DEVI AND ANR vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
wt6	MA/251/2016	RAMNATH SAHU AND ANR vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt7	MA/254/2016	RAM LAKHAN GOPE AND ANR vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
wt8	MA/255/2016	RAMDHARI SINGH AND ANR vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR
	MOTOR VEHICLES ACT, 1988			
wt9	MA/256/2016	SUNITA DEVI AND ORS vs DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD AND ANR	NIKHIL RANJAN AMRITANSH VATS	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
10	MA/306/2016	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS ASSOCIATE SEGMENT HEAD LEGAL CLAIMS vs ALOKA DEVI AND ORS	AMIT KUMAR DAS ANJANI KUMAR CHANDRAJIT MUKHERJEE JYOTI NAYAN SHRUTI SHRESTHA	AMARJEET PRASAD MANOJ KUMAR SAH
	MOTOR VEHICLES ACT, 1988			

11	MA/390/2016	HEMATI DEVI AND ORS vs ORIENTAL INSURANCE COMPANY LTD AND ORS	ARUN KUMAR	VIKASH KISHORE PRASAD MANISH KUMAR AMIT MISHRA
	IA NO, 7035/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
12	MA/503/2016	MARIYAM KHATOON AND ORS vs MD MURTUZA ANSARI AND ANR	RAJIV ANAND SHYAM NARSARIA	RAJESH KR MAHTHA AJIT KUMAR SINHA MANISH KUMAR AMIT MISHRA
	IA NO, 6559/2016 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
13	MA/524/2016	THE NEW INDIA ASSURANCE CO LTD REPRR THR THE AUTHORIZED OFFICER MR KAPIL KISPOTTA vs KAUSHALYA DEVI AND ORS	K. L. OJHA SUNITA OJHA	
	MOTOR VEHICLES ACT, 1988			
14	MA/563/2016	SMT SAVITRI DEVI AND ORS vs TULSI GOSWAMI AND ORS	ARVIND KR LALL	MANISH KUMAR AMIT MISHRA
	MOTOR VEHICLES ACT, 1988			
15	MA/596/2016	THE BRANCH MANAGER SBI GENERAL INSURANCE CO LTD vs SANGITA DEVI AND ORS	MR.ASHUTOSH ANAND	VIKAS KUMAR PRATIK SEN JASVINDAR MAZUMDAR MADHULIKA DASGUPTA ANURAG KUMAR ARCHI RAVI NISHANT KUMAR ROY SHEO KUMAR SINGH SANJAY KUMAR PANDEY AMRESH KUMAR
	MOTOR VEHICLES ACT, 1988			
16	MA/49/2017	MS IFFCO TOKIO GENERAL INSURANCE THROUGH ITS VICE PRESIDENT AND CSC HEAD MR SAIKAT SARKAR vs BANDU ORAON AND ANR	MR.ASHUTOSH ANAND	
	MOTOR VEHICLES ACT, 1988			

1st INSURANCE LOK ADALAT (VIRTUAL)
Saturday The 26th September 2020
BENCH NO. 3
NYAYA SADAN, JHALSA
AT 11:00 AM

Lok Adalat

1	MA/155/2017	NATIONAL INSURANCE COMPANY LTD AND ORS vs MOHSINA BIBI AND ORS	GANESH C. JHA	ARVIND KUMAR CHOUDHARY ROHIT AGARWAL SUDHANSU KUMAR DEO SHAMBHU NATH TIWARI
	MOTOR VEHICLES ACT, 1988			
2	MA/189/2017	RELIANCE GENERAL INSURANCE CO LTD THR ITS ASSOCIATE SEGMENT HEAD LEGAL CLAIMS SRI JITENDRA KR PANDIT vs BALMIKI PRASAD AND ORS	CHANDRAJIT MUKHERJEE ANJANI KUMAR PUJA KUMARI SWATI SHALINI	
	IA NO, 651/2020 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
3	MA/319/2017	IFFCO TOKIO GENERAL INSURANCE CO LTD THROUGH ITS VICE PRESIDENT SRI SAIKAT SARKAR vs RAVI PUSPPA AND ANR	MR.ASHUTOSH ANAND	
	MOTOR VEHICLES ACT, 1988			
4	MA/446/2017	THE CHIEF REGIONAL MANAGER THE NEW INDIA ASSURANCE CO LTD AND ANR vs PHULMUNI MURMU AND ORS	ALOK LAL SANTOSH KUMAR	AMIT KR VERMA ANIL KUMAR RAHUL SABOO
	MOTOR VEHICLES ACT, 1988			
5	MA/561/2017	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS MANAGEMENT TRAINEE PURNENDU CHATTERJEE vs SMT RENUKA DEVI AND ORS	CHANDRAJIT MUKHERJEE ANJANI KUMAR PUJA KUMARI SWATI SHALINI	JASVINDAR MAZUMDAR MADHULIKA DASGUPTA PRATIK SEN VIKAS KUMAR ARCHI RAVI VIKRAM SINGH NISHANT KUMAR ROY
	IA NO, 8054/2017 (For LIMITATION) MOTOR VEHICLES ACT, 1988			
6	MA/85/2018	MS IFFCO TOKIO GENERAL INSURANCE CO LTD THROUGH ITS VICE PRESIDENT SAIKAT SARKAR vs MERRY SORENG	MR.ASHUTOSH ANAND	RANISH KUMAR MD. ZAID AHMED PRAVIN KR RANA PRABHAT KR BHATTACHARJEE RAMA KANT KUMAR
	IA NO, 11609/2019 (For For Filing Suppl. affidavit/additional document) MOTOR VEHICLES ACT, 1988			
wt7	MA/90/2018	MS IFFCO TOKIO GENERAL INSURANCE CO LTD THROUGH ITS VICE PRESIDENT SAIKAT SARKAR vs MERRY DUNG DUNG	MR.ASHUTOSH ANAND	MD. ZAID AHMED TALAT PARWEEN PRAVIN KR RANA PRABHAT KR BHATTACHARJEE
	MOTOR VEHICLES ACT, 1988			
	IA NO, 11592/2019 (For For Filing Suppl. affidavit/additional document)			
8	MA/158/2018	MD YUSUF vs SONALI UDAYPURI	PRASHANT KR RAHUL NIRAJ KUMAR	MANISH KUMAR AMIT MISHRA ANIL KUMAR
	IA NO, 6207/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988			

9	MA/259/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS MANAGEMENT TRAINEE PURNENDU CHATTERJEE vs KURBAN ANSARI	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH	MD. ZAID AHMED
IA NO, 4342/2019 (For Stay Of Proceedings), 5371/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
10	MA/260/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH ITS MANAGEMENT TRAINEE PURNENDU CHATTERJEE vs SUGANTI DEVI	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI AMRITANSHU SINGH	
IA NO, 5372/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
11	MA/540/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH SRI JITENDRA KUMAR PANDIT vs SARITA BIRUA	AMIT KUMAR DAS PUJA KUMARI KUMAR BASANT NARAYAN AMRITANSHU SINGH SWATI SHALINI	PRAVIN KUMAR
MOTOR VEHICLES ACT, 1988				
12	MA/652/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH SRI JITENDRA KUMAR PANDIT vs GORAKH NATH PASWAN	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI SHIVAM UTKARSH SAHAY	
IA NO, 10806/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
13	MA/706/2018	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH SRI JITENDRA KUMAR PANDIT vs MOST MANORMA	AMIT KUMAR DAS ANJANI KUMAR PUJA KUMARI SHIVAM UTKARSH SAHAY	MANISH KUMAR PRASHANT KR RAHUL
IA NO, 11508/2018 (For LIMITATION) MOTOR VEHICLES ACT, 1988				
14	MA/31/2019	RELIANCE GENERAL INSURANCE COMPANY LIMITED THROUGH SRI JITENDRA KUMAR PANDIT vs SABITA DEVI	AMIT KUMAR DAS PUJA KUMARI SHIVAM UTKARSH SAHAY KUMAR BASANT NARAYAN	
IA NO, 5694/2019 MOTOR VEHICLES ACT, 1988				
15	MA/187/2019	MASOMAT CHANDA vs RAJESH SAW	ANIL KR SINHA AMITESH KUMAR GEASEN Abhishek Kumar Geasen	MANISH KUMAR AMIT MISHRA SHAILENDRA KR SINGH
IA NO, 5319/2019 (For LIMITATION) MOTOR VEHICLES ACT, 1988				